

URGENT

Email /SPEED POST

File No. 29(1) 2016/17th CAC/Enf/FSSAI
Food Safety and Standards Authority of India
(Enforcement Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

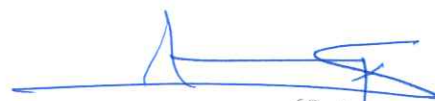
Dated the 04 August, 2016

MINUTES OF THE MEETING

**Subject: Minutes of the 17th Central Advisory Committee Meeting held on
22nd June, 2016 - reg.**

Minutes of the 17th meeting of the Central Advisory Committee (CAC) held
on 22nd June, 2016 are enclosed herewith for information and necessary action.

Encl: as above



(S. Anoop)

Assistant Director (Enforcement)

Tel: 011-23237435

To:

As per List attached

Minutes of the 17th meeting of Central Advisory Committee held on 22nd June, 2016

The 17th meeting of Central Advisory Committee (CAC) of Food Safety and Standards Authority of India was held on 22nd June, 2016 at India Habitat Centre, Lodhi Road, New Delhi. The list of participants who attended the meeting is at **Annexure-1**

2. The meeting began by welcoming the newly inducted members of Central Advisory Committee and appreciated the contribution of the outgoing members. Newly appointed FSSAI officers were also introduced. The proceedings commenced as per the agenda.

Item No. 1
Disclosure of Interest

The members filled-in and submitted the Disclosure of Interest forms.

Item No. 2
Confirmation of Minutes of the 16th CAC Meeting

The minutes of the 16th CAC meeting were approved and adopted.

Item No. 3
Action Taken Report

1. The Action Taken Report on the minutes of the 16th CAC meeting held on 03.02.2016 was duly noted.

Action: States/UTs, to furnish the staffing gaps along with any other issues like issues with Municipality/ Municipal Corporation etc., for any support from FSSAI, if required.

Agenda No. 17.1

Presentation on status and latest updates in Standards & Regulation

1. Advisor, Standards delivered a presentation on latest updates in Standards & Regulations, wherein he gave a brief overview about the Regulations and Standards which have been recently notified. He requested the States/UTs to send their feedback/ queries to generate FAQs on the same. The recent updates were noted by the members of CAC.

2. CAC was apprised of the efforts being made for timely notification of more standards for various food commodities. The Commissioners of Food Safety were requested that these updates may be disseminated to all concerned in their respective jurisdictions.
3. The issue of operationalisation of the standards before notifying them was also discussed during the meeting and the opinion was sought from the states.

Action: States/UTs to provide their suggestions on the new regulations to help the Authority to develop FAQs which shall be uploaded on the FSSAI website.

Agenda 17.2

FSSAI hosting 20th Session of Codex Coordinating Committee for Asia (CCASIA)

1. Assistant Director (Codex), delivered a presentation on the activities being carried by FSSAI in preparation of hosting 20th Session of Codex Coordinating Committee for Asia (CCASIA) from 26th September to 30th September, 2016. Commissioners of Food Safety of States/UTs were requested to block the dates for their participation in some of the sessions of CCASIA. It was decided to hold the next meeting of the CAC around that time.

Action: Advisor (Codex) to send specific invitations.

Agenda 17.3

Proposed Activities in FSMS

1. Director (Imports) on behalf of Director (FSMS) apprised the CAC about the activities initiated by the recently created FSMS Division. Rationale behind creating the 9 Technical Panels was explained. It was stated that these would result in a paradigm shift in the activities of FSSAI. CAC was briefed about the new initiatives for ensuring food safety in Restaurants and places of worship.
2. Matter relating to display of licenses/registration certificate at premises as an important condition of license under the FSS (Licensing & Registration of food businesses) regulations, 2011 was discussed. It was felt that the Food Safety Display Boards could be displayed at the premise, stating the registration/license no., business specific food hygiene tips and contact number for feedback on concern. It was decided that these display boards and feedback mechanism would first be tried by FSSAI on pilot basis before its roll out after bringing about change in regulations.
3. Informing about the Surveillance Plan, CEO, FSSAI stated that a practice of forms on surveillance for a particular food commodity e.g., oil, milk, water etc. would be initiated soon.

Action: 1) States/UTs to nominate members/ experts for Technical Panels

2) States/UTs to send their nominations for leading such surveillance drive w.r.t commodity of their choice.

Agenda 17.4

Food Testing, Surveillance & Risk Assessment

1. Head (QA) gave a presentation on the scheme for strengthening of Food testing Laboratories. In this context, it was informed that Technical as well as financial support would be part of the scheme. Details of the scheme would be made available to the States/UTs. Sh. Sukhwinder Singh, DO Chandigarh informed about the Mobile Testing Vans being operated in the UT of Chandigarh and agreed to share the SOP with FSSAI for information.
2. CAC was informed about Milk Quality Survey, 2016. Sh. S.S. Marwaha informed the Committee about similar studies carried out Punjab Biotechnology Incubator.
3. Dr. J. Lewis made a brief presentation on Risk Assessment and the proposal for developing a National Food Safety Risk Assessment Centre.

Action: 1) States/UTs to send the filled-in feedback forms on food lab upgradation.

2) Sh. Sukhwinder Singh, DO Chandigarh to share the SOP of the Mobile Testing Vans with FSSAI for information.

Agenda 17.5

Licensing and Registration of FBOs

1 MoU was signed with Common Service Centre e-Governance Services Limited (CSC) to facilitate registration process. Ms. Lotika Khajuria shared the experience with the CSC (Khidmat Centers) already operationalized in J&K with the Committee. On queries raised by some members, it was clarified that the CSC would be a facilitating platform along with all the existing modes of registration.

2. Taking into account the low coverage of FBOs in States/UTs, Commissioners, Food Safety were requested to take measures for increasing licensing/ registration in States/UTs. Further, it was stated that since the time line for conversion of existing licenses has been extended for the last time till 4th August, 2016, the States/UTs may undertake special drives for licensing/ registration.

Action: 1) States/UTs to provide their feedback on utilizing the services of Common Service Centre along with other relevant information to FSSAI before 1st July, 2016.

2) States/UTs to send the filled-in feedback forms.

Agenda 17.6

Simplification and Review of Licensing Regulations

1. CEO, FSSAI, informed the Committee regarding the amendments proposed to the FSS (Licensing & Registration of food businesses) regulations, 2011, which were finalised after detailed deliberations. These revisions would simplify the process of licensing & registration.

Action: States/UTs to forward their comments on the proposed changes in the Regulation.

Agenda 17.7

Management of Concerns from Consumers using FSSAI APP

1. A presentation on the proposed Concern Management System was given jointly by Sh. Bejon Kumar Misra and Sh. G. Sridhar. It was explained that the current concern redressal system needs a upgrade and the new system would help in streamlining the complaints thus developing consumer trust. It was emphasized that the system would be developed in such a manner that no additional burden would be put on the State/UT enforcement machinery. It was stated that States/UTs which already have a robust system in place may continue with their practices.

Action: States/UTs to share suggestions and experiences on handling complaints.

Agenda 17.8


Training & Capacity Building

1. CMSO, FSSAI, presented the recent activities and initiatives pertaining to Training and IEC. Ms. Mrinalini Darwal, Commissioner of Food Safety, Delhi shared her experience on the Clean Street Food Project with the Committee. CEO, FSSAI urged other States/UTs to take up the project.

Action: 1) States/UTs to send nominations of newly recruited officers for induction training.

2) States/UTs to send their recommendations for institutions to be empanelled as Training Partners based on the eligibility criteria in the agenda.

Director (Enforcement) concluded the CAC meeting with a request to all States/UTs to forward duly completed feedback form circulated during the meeting, latest by first week of July, 2016.


(Rakesh C. Sharma)
Director (Enforcement)


(Pawan Agarwal)
CEO, FSSAI

The following members were present during the 17th CAC Meeting held on 22nd June, 2016 at India Habitat Centre, Lodhi Road, New Delhi:-

Sh. Ashish Bahuguna, Chairperson, FSSAI- Attended the meeting at the request of CEO, FSSAI and Chairman, CAC

A. Members of CAC:-

1. Sh. Pawan Agarwal, CEO, FSSAI- **Chairman, CAC**

Commissioners of Food Safety from States/UTs:

2. Sh. K.S.P.V. Pavan Kumar, Commissioner of Food Safety, Assam
3. Dr. Mrinalini Darswal, Commissioner of Food Safety, Delhi
4. Sh. Salim Veljee, Director, Directorate of FDA, Goa
5. Dr. H G. Koshia, Commissioner of Food Safety, Gujarat
6. Sh. Rajiv Rattan, Commissioner of Food Safety, Haryana
7. Sh. P. S. Vastrad, Commissioner of Food Safety, Karnataka
8. Dr. K. Ropari, Principal Director and Commissioner of Food Safety, Mizoram
9. Sh. D Prashanth Kumar Reddy, Commissioner of Food Safety, Odisha
10. Sh. Hussan Lal, Commissioner of Food Safety, Punjab
11. Smt. Godhuli Mukherjee, Commissioner of Food Safety, West Bengal

Members from various fields (Private Members):

12. Dr. Deepa Bhajkar, 'd' Technology
13. Sh. George Cheriyan, Director, CUTS International, Jaipur
14. Sh. Ajay Vir Jakhar, Bharat Krishak Samaj
15. Dr. S. S. Marwaha, Punjab biotechnology Incubator
16. Dr. T. P. Rajendran, Agriculture
17. Sh. B. K. Misra, Consumer Online Foundation
18. Ms. Nirupama Sharma, Deputy Secretary, PHD Chambers, Special Invitee
19. Sh. D V. Malhan, Executive Secretary, All India Food Processors Association

Representatives from States/UTs:

20. Sh. K. Anil Kumar, Joint Commissioner, Kerala
21. Dr. Parmanand, Joint Commissioner, Haryana
22. Sh. K. Sreenivasa Gowda, Joint Director, Karnataka
23. Sh. Asish Kumar Gagan, Public Analyst, Punjab
24. Sh. U. K. Mitra, Deputy Commissioner of Food Safety, Arunachal Pradesh
25. Sh.S. G. Annapure, Joint Commissioner of Food Safety, Maharashtra
26. Sh. Ganesh Parlikar, Assistant Commissioner of Food Safety, Maharashtra

27. Sh. Pramod Kumar Shukla, Joint Controller, Madhya Pradesh
28. Sh. Devendra Verma, Sr. Food Safety Officer
29. Sh. R.S. Rawat, DO, Uttarakhand
30. Dr. Uttam Pradhan, Director Health, Sikkim
31. Smt. Lotika Khajuria, Controller Drugs & Food, Jammu & Kashmir
32. Sh. Sukhwinder Singh, DO, Chandigarh
33. Sh. Vijay Bahadur, Assistant Commissioner, Uttar Pradesh
34. Sh. Vineet Kumar, Designated Officer, Uttar Pradesh

B. Invitees from Ministries/ Departments:-

35. Sh. K. L. Sharma, Joint Secretary, Ministry of Health and Family Welfare
36. Dr. Sushil K. Khurana, Consultant, Department of Agriculture & Cooperation
37. Sh. H. S. Bisht, Director, Ministry of Micro, Small and Medium Enterprises
38. Sh. K B. Subramanian, Deputy Secretary, Ministry of Food Processing Industries
39. Dr. B G. Pandian, Ministry of Food Processing Industries
40. Dr. Amitava Dutta, Additional Commissioner of Food Safety, Executive Director (Health), Ministry of Railways.
41. Sh. K. S. Panchpal, Ministry of Panchayati Raj
42. Dr. Sutupa Mukherjee, Joint Technical Advisor, Ministry of Woman & Child Development
43. Sh. R. K. Gupta, Deputy Commissioner, Department of Animal Husbandry and Fisheries
44. Sh. Bhasker Bandopadhyay, Department of Food and Public Distribution

C. Special Invitees:-

45. Dr. Dinesh Tyagi, CEO, CSC
46. Sh. Kamal Kakkar, CSC
47. Ms. Soumi Banerjee, CSC
48. Sh. Kuldeep Sharma, Suruchi Consultants
49. Sh. I.N. Moorthy, Sr. General Manager, NISG, Hyderabad
50. Sh. Shridhar D, General Manager, NISG, Hyderabad

D. FSSAI Officials:-

51. Mrs. Madhavi Das, Chief Management Services Officer
52. Sh. Kumar Anil, Advisor (Standards)
53. Sh. Rakesh Chandra Sharma, Director (Enf.)
54. Sh. Bimal Kumar Dubey, Director (Imports)
55. Sh. Raj Singh, Head (PC&GA)

56. Sh. R K. Gupta, Head (QA)
57. Dr. Rubeena Shaheen, Director (Product Approval)
58. Sh. S. K. Yadav, Director (Vigilance)
59. Sh. Tanmoy Prasad, CITO
60. Sh. Ajay Tiwari, Deputy Director (QA)
61. Sh. D. P. Guha, CLA/AO (Kolkata & Guwahati)
62. Sh. Anil Mehta, CLA/AO (Delhi)
63. Dr. Gaikwad, CLA (Mumbai)
64. Sh. Karthikeyan, AD (Regulations/CODEX)
65. Sh. S. Anoop, AD (Enforcement)
66. Sh. Prabhat Kumar Mishra, AD (Enforcement)
67. Sh. A. Rastogi, AD (Surveillance)
68. Ms. Malika Taneja, AD (IEC)
69. Sh. S. Meena, AD (PC& GA)
70. Sh. Ravindra Kumar, AD (PC& GA)

* Mistakes in the spelling of any name are unintentional and are regretted.

Action Points emerging from the meeting:

Based on the discussions held during the meeting, the following action points emerged:

A. Action points for States/UTs:-

1. States/UTs to provide their feedback on utilizing the services of Common Service Centre along with other relevant information to FSSAI before 1st July, 2016.
2. States/UTs to send the filled-in feedback form latest by first week of July, 2016.
3. States/UTs, to furnish the staffing gaps along with any other issues like issues with Municipality/ Municipal Corporation etc., for any support from Centre, if required.
4. States/UTs to provide their suggestions on the new regulations to help the Authority to develop FAQs which shall be uploaded on the FSSAI website.
5. States/UTs to send confirmation of participation for any of the events during 26th September to 30th September, 2016.
6. States/UTs to nominate members/ experts for Technical Panels
7. States/UTs to send their nominations for leading such surveillance drive w.r.t commodity of their choice.
8. Sh. Sukhwinder Singh, DO Chandigarh to share the SOP of the Mobile Testing Vans with FSSAI for information.
9. States/UTs to forward their comments on the proposed changes in the Regulation.
10. States/UTs to share suggestions and experiences on handling complaints.
11. States/UTs to send nominations of newly recruited officers for induction training.

B. Action points for FSSAI:-

1. QA Division to collect reports regarding milk survey from Sh. S S. Marwaha and study the model of the same.
2. Enforcement Division to make all the presentations available on FSSAI website for ready reference.